HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRM(M) No. 160/2020 Crl M No. 488/2020

Atul Kumar

...Petitioner(s)

Through :- Mr. Vikas Pankaj Sharma, Advocate. v/s

Sanjay Bhat

...Respondent(s)

Through :-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Issue notice in the main petition as well as in the interim application.

Learned counsel for the petitioner has referred to order dated 06.01.2020 passed by the learned Single Judge in CRM (M) No. 01/2020 whereby the order impugned in the said petition has been stayed. On the analogy of the aforesaid order the order impugned in the present petition is stayed till next date of hearing.

List on 10.08.2020.

(PUNEET GUPTA) JUDGE

Jammu 22.06.2020 Pawan Chopra